

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.18/2002

Friday this the 4th day of January, 2002.

CORAM

HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

C.K.Assanar  
Senior Auditor  
O/o the Principal Director of Audit  
Southern Railway  
Thiruvananthapuram Division.

Applicant.

[By advocate Mr.T.P.Sajan]

Versus

1. Union of India rep. by  
Principal Director of Audit  
Southern Railway  
Madras.
2. Divisional Audit Officer  
Southern Railway  
Thiruvananthapuram.
3. Audit Officer (Construction)  
Southern Railway  
Ernakulam Division.
4. M.R.Lenin Kumar  
Clerk, O/o the Principal Director  
of Audit, Southern Railway  
Ernakulam.

Respondents.

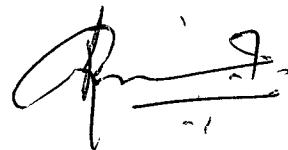
The application having been heard on 4th January, 2002,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant, a Senior Auditor working in the office of  
the Principal Director of Audit, Southern Railway Trivandrum  
Division, has filed this Original Application seeking the  
following reliefs:

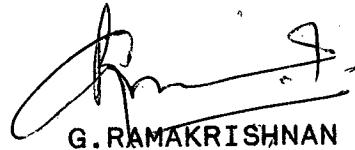
- i. To declare that applicant is entitled to be transferred  
to the vacant post of Auditor/Senior Auditor at the  
office of the 3rd respondent.
- ii. To issue a direction to the first respondent to  
consider A-1 and transfer the applicant to the office  
of the 3rd respondent in the vacant post of  
Auditor/Senior Auditor.
- iii. To grant such other further reliefs that the Hon'ble  
Tribunal may deem fit and proper.



2. When the Original Application came up for admission on date, learned counsel for the applicant after making submissions for some time submitted that he may be permitted to withdraw this Original Application without prejudice.

3. The above statement is recorded and the Original Application is dismissed as withdrawn at the admission stage itself without prejudice. No costs.

Dated 4th January, 2002.



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

aa.